

**GOVERNMENT OF INDIA  
MINISTRY OF POWER  
LOK SABHA  
UNSTARRED QUESTION NO.3517  
ANSWERED ON 24.03.2022**

**POWER SUBSIDIES**

**3517. SHRI DUSHYANT SINGH:**

**Will the Minister of POWER  
be pleased to state:**

- (a) whether the Government is aware of mounting up of power subsidies provided for the agriculture sector over the years;**
- (b) if so, the details of the subsidized electricity provided for farmers and the amount spent on the subsidized electricity during the last five years and the current year, State-wise;**
- (c) the States which are providing free power supply for agricultural bore-well irrigation as on date;**
- (d) whether the Government has any proposal to make Direct Benefit Transfer (DBT) of subsidy mandatory for electricity connections in agricultural sector and if so, the details thereof;**
- (e) if not, the details of the current status of the DBT scheme in power sector; and**
- (f) whether the Government is aware of the delay in providing electricity connections to farmers after receiving applications and if so, the details of the applications received, resolved and pending during the last five years, State-wise?**

**A N S W E R**

**THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY**

**(SHRI R.K. SINGH)**

**(a) to (f) : As per Section 65 of the Electricity Act, 2003 the State Governments may give subsidy to any category of consumers by paying the subsidy amount in advance to distribution companies.**

**The details for Tariff Subsidy Billed (Rs. Cr.) and Tariff Subsidy Received (Rs. Cr.) for all category of consumers including agricultural consumers State-wise are at Annexure.**

**There is no separate category for power supply to borewell as far as collection of data for electricity subsidy to agriculture is concerned. The States providing free electricity to Agriculture consumers for the FY 2020-21 are Andhra Pradesh, Karnataka, Puducherry, Punjab, Tamil Nadu and Telangana.**

**At present there is no proposal of Central Government to make DBT of subsidy mandatory for electricity consumers in agriculture sector. However, as per information available with Central Government, DBT has been implemented by some of the States like Kerala, Himachal Pradesh, Andhra Pradesh, Rajasthan, Madhya Pradesh in certain areas of supply.**

**As per the Electricity Act 2003, every request for electricity connection/infrastructure has to be complied within a stipulated time period. This is to be ensured by the State Electricity Regulatory Commission (SERC). In order to further streamline the process of giving new connection to the consumers, Central Government has notified Electricity (Rights of Consumers) Rules, 2020 on 31.12.2020 which provides a timeline of seven days in metro cities, fifteen days in other municipal areas and thirty days in rural areas for providing new electricity connection. The SERCs have been requested to take necessary action to implement various provisions of the Rules by amending relevant regulations, if required.**

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## ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (f) OF UNSTARRED QUESTION NO. 3517 ANSWERED IN THE LOK SABHA ON 24.03.2022

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## Details of Tariff Subsidy

Rs. crore

	2015-16		2016-17		2017-18		2018-19		2019-20	
	Tariff Subsidy Billed	Tariff Subsidy Received	Tariff Subsidy Billed	Tariff Subsidy Received	Tariff Subsidy Billed	Tariff Subsidy Received	Tariff Subsidy Billed	Tariff Subsidy Received	Tariff Subsidy Billed	Tariff Subsidy Received
<b>State Sector</b>	<b>74,160</b>	<b>73,061</b>	<b>82,326</b>	<b>77,386</b>	<b>90,917</b>	<b>86,544</b>	<b>1,09,290</b>	<b>97,327</b>	<b>1,17,485</b>	<b>1,11,120</b>
<b>Andaman &amp; Nicobar Islands</b>					-	-	-	-	-	-
<b>Andaman &amp; Nicobar PD</b>					-	-	-	-	-	-
<b>Andhra Pradesh</b>	<b>3,186</b>	<b>3,152</b>	<b>3,289</b>	<b>2,859</b>	<b>3,915</b>	<b>3,371</b>	<b>6,052</b>	<b>1,250</b>	<b>7,780</b>	<b>9,192</b>
<b>APEPDCL</b>	<b>868</b>	<b>817</b>	<b>136</b>	<b>161</b>	<b>512</b>	<b>251</b>	<b>1,115</b>	<b>227</b>	<b>1,341</b>	<b>1,759</b>
<b>APSPDCL</b>	<b>2,318</b>	<b>2,335</b>	<b>3,153</b>	<b>2,698</b>	<b>3,403</b>	<b>3,120</b>	<b>4,937</b>	<b>1,023</b>	<b>6,439</b>	<b>7,433</b>
<b>Arunachal Pradesh</b>	<b>235</b>	<b>235</b>	<b>90</b>	<b>90</b>	-	-	<b>111</b>	<b>111</b>	-	-
<b>Arunachal PD</b>	<b>235</b>	<b>235</b>	<b>90</b>	<b>90</b>	-	-	<b>111</b>	<b>111</b>	-	-
<b>Assam</b>	<b>335</b>	<b>245</b>	<b>395</b>	<b>371</b>	<b>390</b>	<b>527</b>	<b>262</b>	<b>552</b>	<b>290</b>	<b>477</b>
<b>APDCL</b>	<b>335</b>	<b>245</b>	<b>395</b>	<b>371</b>	<b>390</b>	<b>527</b>	<b>262</b>	<b>552</b>	<b>290</b>	<b>477</b>
<b>Bihar</b>	<b>4,390</b>	<b>4,390</b>	<b>3,834</b>	<b>3,834</b>	<b>2,300</b>	<b>3,078</b>	<b>3,843</b>	<b>5,089</b>	<b>5,189</b>	<b>5,193</b>
<b>NBPDCL</b>	<b>1,579</b>	<b>1,579</b>	<b>1,514</b>	<b>1,514</b>	<b>1,292</b>	<b>1,292</b>	<b>1,887</b>	<b>2,453</b>	<b>2,636</b>	<b>3,115</b>
<b>SBPDCL</b>	<b>2,811</b>	<b>2,811</b>	<b>2,320</b>	<b>2,320</b>	<b>1,009</b>	<b>1,787</b>	<b>1,956</b>	<b>2,636</b>	<b>2,553</b>	<b>2,078</b>
<b>Chandigarh</b>					-	-	-	-	-	-
<b>Chandigarh PD</b>					-	-	-	-	-	-
<b>Chhattisgarh</b>	<b>407</b>	<b>407</b>	<b>2,692</b>	<b>2,541</b>	<b>2,483</b>	<b>2,036</b>	<b>3,564</b>	<b>2,079</b>	<b>4,249</b>	<b>4,651</b>
<b>CSPDCL</b>	<b>407</b>	<b>407</b>	<b>2,692</b>	<b>2,541</b>	<b>2,483</b>	<b>2,036</b>	<b>3,564</b>	<b>2,079</b>	<b>4,249</b>	<b>4,651</b>
<b>Dadra &amp; Nagar Haveli</b>					-	-	-	-	-	-
<b>DNHPDCL</b>					-	-	-	-	-	-
<b>Daman &amp; Diu</b>					-	-	-	-	-	-
<b>Daman &amp; Diu PD</b>					-	-	-	-	-	-
<b>Goa</b>	-	-	-	-	-	-	-	-	-	-
<b>Goa PD</b>	-	-	-	-	-	-	-	-	-	-
<b>Gujarat</b>	<b>5,010</b>	<b>4,940</b>	<b>4,230</b>	<b>4,233</b>	<b>4,206</b>	<b>4,206</b>	<b>6,944</b>	<b>6,944</b>	<b>6,022</b>	<b>6,022</b>
<b>DGVCL</b>	<b>204</b>	<b>204</b>	<b>204</b>	<b>204</b>	<b>203</b>	<b>203</b>	<b>342</b>	<b>342</b>	<b>45</b>	<b>45</b>
<b>MGVCL</b>	<b>356</b>	<b>285</b>	<b>292</b>	<b>296</b>	<b>288</b>	<b>288</b>	<b>473</b>	<b>473</b>	<b>63</b>	<b>63</b>
<b>PGVCL</b>	<b>2,096</b>	<b>2,096</b>	<b>1,746</b>	<b>1,746</b>	<b>1,732</b>	<b>1,732</b>	<b>2,831</b>	<b>2,831</b>	<b>2,590</b>	<b>2,590</b>
<b>UGVCL</b>	<b>2,354</b>	<b>2,354</b>	<b>1,988</b>	<b>1,988</b>	<b>1,983</b>	<b>1,983</b>	<b>3,297</b>	<b>3,297</b>	<b>3,324</b>	<b>3,324</b>
<b>Haryana</b>	<b>6,323</b>	<b>6,323</b>	<b>6,609</b>	<b>6,609</b>	<b>7,603</b>	<b>7,603</b>	<b>7,352</b>	<b>7,352</b>	<b>6,991</b>	<b>6,991</b>
<b>DHBVNL</b>	<b>2,529</b>	<b>2,529</b>	<b>2,644</b>	<b>2,644</b>	<b>3,043</b>	<b>3,043</b>	<b>2,978</b>	<b>2,978</b>	<b>3,154</b>	<b>3,154</b>
<b>UHBVNL</b>	<b>3,794</b>	<b>3,794</b>	<b>3,965</b>	<b>3,965</b>	<b>4,560</b>	<b>4,560</b>	<b>4,373</b>	<b>4,373</b>	<b>3,838</b>	<b>3,838</b>
<b>Himachal Pradesh</b>	<b>383</b>	<b>784</b>	<b>450</b>	<b>325</b>	<b>407</b>	<b>360</b>	<b>445</b>	<b>574</b>	<b>497</b>	<b>514</b>
<b>HPSEBL</b>	<b>383</b>	<b>784</b>	<b>450</b>	<b>325</b>	<b>407</b>	<b>360</b>	<b>445</b>	<b>574</b>	<b>497</b>	<b>514</b>

Jammu & Kashmir	-	-	-	-	1,200	1,200	1,200	1,200	1,200	1,200	900
JKPDD	-	-	-	-	1,200	1,200	1,200	1,200	1,200	1,200	900
Jharkhand	1,600	1,600	1,200	1,200	3,000	3,000	1,250	1,250	1,329	1,35	
JBVNL	1,600	1,600	1,200	1,200	3,000	3,000	1,250	1,250	1,329	1,35	
Karnataka	7,744	7,997	9,368	8,568	10,220	8,739	11,883	9,088	11,864	11,1	
BESCOM	1,616	1,524	2,084	1,895	2,242	1,870	2,807	2,269	2,949	2,53	
CHESCOM	1,042	1,547	1,548	1,297	1,435	1,189	1,654	1,416	1,774	1,43	
GESCOM	1,499	1,918	1,641	1,701	1,799	1,740	2,158	1,697	2,019	2,05	
HESCOM	3,076	2,353	3,314	3,106	3,845	3,295	4,369	3,077	4,132	4,20	
MESCOM	510	655	781	570	898	645	895	629	989	893	
Kerala	-	-	-	-	-	-	-	-	-	-	
KSEBL	-	-	-	-	-	-	-	-	-	-	
Lakshadweep	-	-	-	-	-	-	-	-	-	-	
Lakshadweep ED	-	-	-	-	-	-	-	-	-	-	
Madhya Pradesh	5,418	5,530	6,736	7,094	9,100	9,192	11,615	9,384	16,722	13,4	
MPMaKVVCL	1,464	1,576	1,909	1,968	2,259	2,273	3,154	2,489	5,119	4,34	
MPPaKVVCL	3,000	3,000	3,725	4,013	4,318	4,388	5,271	4,350	7,011	5,68	
MPPoKVVCL	954	954	1,103	1,112	2,523	2,531	3,190	2,545	4,593	3,41	
Maharashtra	6,776	7,716	7,781	6,231	7,616	8,744	10,346	11,662	8,008	10,0	
MSEDCL	6,776	7,716	7,781	6,231	7,616	8,744	10,346	11,662	8,008	10,0	
Manipur	171	171	171	171	213	213	120	120	120	120	
MSPDCL	171	171	171	171	213	213	120	120	120	120	
Meghalaya	23	23	21	21	-	-	18	18	10	10	
MePDCL	23	23	21	21	-	-	18	18	10	10	
Mizoram	-	-	-	-	244	244	150	150	116	400	
Mizoram PD	-	-	-	-	244	244	150	150	116	400	
Nagaland	259	259	251	251	269	269	286	286	-	-	
Nagaland PD	259	259	251	251	269	269	286	286	-	-	
Odisha	-	-	-	-	-	-	-	-	-	-	
CESU	-	-	-	-	-	-	-	-	-	-	
NESCO Utility	-	-	-	-	-	-	-	-	-	-	
SOUTHCO Utility	-	-	-	-	-	-	-	-	-	-	
WESCO Utility	-	-	-	-	-	-	-	-	-	-	
Puducherry	3	-	0	-	1	-	4	-	6	-	
Puducherry PD	3	-	0	-	1	-	4	-	6	-	
Punjab	5,761	4,847	6,177	5,601	8,288	6,578	8,636	9,036	9,212	9,39	
PSPCL	5,761	4,847	6,177	5,601	8,288	6,578	8,636	9,036	9,212	9,39	
Rajasthan	8,640	7,097	9,311	7,824	10,246	8,759	10,812	7,681	12,921	7,38	
AVVNL	2,160	1,930	2,341	2,001	2,472	2,139	2,673	2,019	2,990	1,81	
JdVVNL	4,030	3,170	4,319	3,570	4,663	4,091	4,975	3,368	5,878	3,09	
JVVNL	2,450	1,998	2,651	2,253	3,112	2,529	3,164	2,294	4,053	2,47	
Sikkim	-	-	-	-	-	-	-	-	5	-	
Sikkim PD	-	-	-	-	-	-	-	-	5	-	
Tamil Nadu	6,695	6,695	8,485	8,485	7,725	7,725	7,694	7,694	8,053	8,05	
TANGEDCO	6,695	6,695	8,485	8,485	7,725	7,725	7,694	7,694	8,053	8,05	
Telangana	4,257	3,963	4,410	4,403	4,777	3,875	5,652	4,651	5,652	4,74	
TSNPDCL	3,533	3,239	3,377	3,370	4,050	3,278	4,254	3,501	4,254	3,56	
TSSPDCL	724	724	1,033	1,033	727	598	1,398	1,150	1,398	1,17	
Tripura	-	-	-	-	-	-	-	-	47	-	
TSECL	-	-	-	-	-	-	-	-	47	-	
Uttar Pradesh	6,143	6,143	6,075	6,075	5,800	5,800	10,070	10,070	10,120	10,1	
DVVNL	1,749	1,749	1,952	1,952	1,865	1,865	2,266	2,266	2,180	2,18	

<b>KESCO</b>	-	-	-	-	-	-	-	-	-	-	-
<b>MVVNL</b>	1,715	1,715	764	764	1,343	1,343	2,700	2,700	1,886	1,886	
<b>PaVVNL</b>	775	775	1,414	1,414	912	912	1,728	1,728	2,765	2,765	
<b>PuVVNL</b>	1,904	1,904	1,945	1,945	1,681	1,681	3,376	3,376	3,289	3,289	
<b>Uttarakhand</b>	-	-	-	-	-	-	-	-	-	-	
<b>UPCL</b>	-	-	-	-	-	-	-	-	-	-	
<b>West Bengal</b>	401	543	750	600	912	1,024	982	1,087	1,084	1,024	
<b>WBSEDCL</b>	401	543	750	600	912	1,024	982	1,087	1,084	1,024	
<b>Private Sector</b>	1,448	1,454	1,530	1,552	1,630	1,645	1,699	1,686	2,437	2,388	
<b>Delhi</b>	1,448	1,454	1,530	1,552	1,630	1,645	1,699	1,686	2,437	2,388	
<b>BRPL</b>	636	659	672	648	723	720	761	785	1,110	1,064	
<b>BYPL</b>	393	376	420	466	449	468	459	423	657	641	
<b>TPDDL</b>	419	419	438	438	457	457	479	479	670	670	
<b>Gujarat</b>					-	-	-	-	-	-	
<b>Torrent Power Ahmedabad</b>					-	-	-	-	-	-	
<b>Torrent Power Surat</b>					-	-	-	-	-	-	
<b>Maharashtra</b>							-	-	-	-	
<b>AEML</b>							-	-	-	-	
<b>Uttar Pradesh</b>					-	-	-	-	-	-	
<b>NPCL</b>					-	-	-	-	-	-	
<b>West Bengal</b>					-	-	-	-	-	-	
<b>CESC</b>					-	-	-	-	-	-	
<b>IPCL</b>					-	-	-	-	-	-	
<b>Grand Total</b>	<b>75,608</b>	<b>74,515</b>	<b>83,856</b>	<b>78,938</b>	<b>92,547</b>	<b>88,189</b>	<b>1,10,989</b>	<b>99,013</b>	<b>1,19,921</b>	<b>1,13,544</b>	

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